

The E-Committee has been reconstituted as under :

- Hon'ble Mr. Justice S. H. Kapadia, Chief Justice of India and Patron-in-Chief-cum-Adhoc Chairman of the E-Committee.
- Hon'ble Mr. Justice Madan B. Lokur, Judge, Supreme Court of India & In-charge, E-Committee.
- Mr. S. G. Shah, Registrar (CC).
- Dr. H. K. Suhas, Member (Technical) .
- Mr. A. T. Ukrani, Member (Judicial) .

Invitee Members of the E-Committee:

1. Shri Goolam E. Vahanvati, Attorney General for India.
2. Justice Badar Durrez Ahmed, Hon'ble Judge, Delhi High Court.
3. Mr. Gopal Subramaniam, Senior Advocate.
4. Mr. A. I. S Cheema, Secretary General, Supreme Court of India.
5. Secretary to Government of India, Department of Justice, Ministry of Law & Justice, NewDelhi.
6. Secretary or Additional Secretary nominated by Department of Information Technology, Ministry of Communications and Information Technology.
7. Mr. S. G. Shah, Registrar (CC), Supreme Court of India, Tilak Marg, New Delhi.
8. Smt. Meena Aggarwal, Joint Secretary, Department of Expenditure.

(As on 26/07/2012)